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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH

O.A.370/89

Pandurang Mahadu Andhale,  
C/o. Ramdas Mahadu Andhale,  
Guard Line, Railway Quarter  
No. MA/488/B, Central Railway,  
Bhusawal,  
Dist. Jalgaon,  
MAHARASTHRA.

.. Applicant

vs.

1. Union of India  
through  
The General Manager,  
Central Railway,  
Bombay V.T.
2. The Divisional Railway Manager,  
Central Railway,  
Bhusawal. .. Respondents

Coram: Hon'ble Shri U.C.Srivastava, Vice Chairman  
Hon'ble Shri M.Y.Priolkar, Member(A)

Appearances:

1. Mr.Y.R.Singh  
Advocate for the  
Applicant.
2. Mr.S.C.Dhawan,  
Advocate for the  
Respondents.

ORAL JUDGMENT:  
(Per M.Y.Priolkar, Member(A))

Date: 27-3-1991

This application had been filed on  
29-5-1989 by the applicant who is an employee  
of the Central Railway against the refusal of  
the Railway administration to give him promotion  
as Master Craftsman with effect from 1-1-1984.

2. Today, the counsel for both the sides  
stated before us that the applicant has since  
expired and, therefore, this application will no  
longer survive. A copy of the death certificate  
has also been placed on record.

(S)

3. Accordingly, this application is disposed of as having abated, with no order as to costs.

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(M.Y.PRIOLKAR)  
Member(A)

u  
(U.C.SRIVASTAVA)  
Vice-Chairman